

**Central Administrative Tribunal
Principal Bench: New Delhi**

OA No.698/2017

This the 12th day of December,2018

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Mr.A.K. Bishnoi, Member (A)**

Lakshmi Narayan Kulshrestha. Gr.'C'
S/o Late Sh. Bhudev Prasad
R/o D-25, Chattarpur Encalve,
New Delhi-110074.
(Aged about 57 years)
(Junior Engineer in Delhi Jal Board). ... Applicant

(By Advocate : Shri Ajesh Luthra through Shri Jatin Parashar)

Versus

1. Delhi Jal Board
Through its Chief Executive Officer,
Varunalaya Phase-II,
Karol Bagh,
New Delhi-110005.
2. Member (Administrative)
Delhi Jal Board
Varunalaya Phase-II,
Karol Bagh,
New Delhi-110005. Respondents

(By Advocate: Shri Vishwendra Verma)

ORDER (ORAL)

Hon'ble Mr. V.Ajay Kumar, Member (J):

Learned proxy counsel appearing for the applicant seeks leaves of this Tribunal to withdraw the OA. Accordingly, the OA is dismissed as withdrawn. No costs.

**(A.K. Bishnoi)
Member (A)**

**(V. Ajay Kumar)
Member (J)**

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